

Additional Attachments to Form23AC

Note - All fields marked in * are to be mandatorily filled.

1. (a) *Corporate identity number (CIN) of company

(b) Global location number (GLN) of company

2. (a) Name of the company

(b) Address of the registered office of the company

3. (a) *Date of Balance sheet as at

(DD/MM/YYYY)

(Ensure that correct type of document is selected from the list of documents given in the drop down below)
(Maximum five documents can be attached)

4.(a) *Document type

(b) Document type

(c) Document type

(d) Document type

(e) Document type

List of attachments

Verification

To the best of my knowledge and belief, the informations given above and in the attached documents are correct and complete.

To be digitally signed by

Managing director or director or manager or secretary of the company

*Designation

*Director identification number of the director or Managing Director; or
Income-tax permanent account number (income-tax PAN) of the manager; or
Membership number, if applicable or income-tax PAN of the secretary
(secretary of a company who is not a member of ICSI, may quote his/her income-tax PAN)

This eForm has been taken on file maintained by the registrar of companies through electronic mode and on the basis of statement of correctness given by the filing company